

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3313
TO BE ANSWERED ON FRIDAY, THE 17TH DECEMBER 2021**

LEGAL INTERNSHIP PROGRAMME

3313 SHRI NAYAB SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- a) Whether the Government has any concrete plan to utilize the potential of the law students who have completed or pursuing the internship with Judges, different Ministries or other legislative bodies;**
- b) If so, the details thereof;**
- c) If not, whether the Government has any future plan to use law interns in policy making; and**
- d) If so, the steps taken by the Government to make the legal internship programme more useful for the students who have gained effective valuable experience and knowledge and to make their contribution more useful/meaningful?**

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (b) – No Sir

(c) to (d) – Presently, there are no such plans in contemplation to use law interns in the area of policy making.